

ITEM NO.109

COURT NO.14

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4973/2016

U. P. POSTAL PRIMARY COOPERATIVE BANK LTD & ORS. Appellant(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(With IA No.171777/2022 - APPROPRIATE ORDERS/DIRECTIONS and IA No.53091/2022 - INTERVENTION/IMPLEADMENT)

Date : 12-06-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE
(VACATION BENCH)**

For Appellant(s) **Mr. Pankaj Kumar Singh, Adv.
Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Krishna Prakash Dubey, Adv.
Mr. Yash Pal Dhingra, AOR**

For Respondent(s) **Mrs. Gargi Khanna, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 **Mr Pankaj Kumar Singh, learned counsel appears on behalf of the appellants.
None appears for the respondents.**
- 2 **Let service on the respondents be made through their respective Standing
Counsel.**
- 3 **Post the Civil Appeal after four weeks.**

**(CHETAN KUMAR)
A.R. - cum - P.S.**

**(POONAM VAID)
Court Master**